

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3071

ANSWERED ON:15.03.2011

RESTRICTION OF FOREIGN INVESTMENT IN BORDER AREAS

Naik Dr. Sanjeev Ganesh;Sule Supriya

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has imposed any restrictions on the operation of foreign companies, companies having substantial Foreign Direct Investment (FDI) in border areas of the country;
- (b) if so, the details thereof;
- (c) whether there are reports of any foreign company having secured substantial stake in an Indian company operating from such area;
- (d) if so, the details thereof;
- (e) whether the Government proposes to seek amendment in relevant laws/rules to restrict the operation of foreign companies/acquiring stake in Indian companies operating with FDI; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): As per the available information, there is no restriction.
- (b): Does not arise.
- (c): As per the available information, no such data is being maintained.
- (d): Does not arise.
- (e): There is no such proposal.
- (f): Does not arise.